

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-168 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017**

**NAME OF THE COMPANY:** M/s Su-Cam Power Systems Ltd Vs. M/s Uniforce Energy Systems India Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

**Present:** Mr. Saaduzzaman, Advocate for IRP  
Mr. Shobhit Nanda, Advocate for IRP  
Mr. Aman Yadav, Advocate for IRP

Mr. Lakshay Sawhney, Advocate for Operational Creditor

**ORDER**

Mr. Vikram Sharma, Chief Manager of IndusInd Bank is present in Court. He is the sole Financial Creditor in this case and prays for some time to file his reply.

To come up on 11<sup>th</sup> September, 2017.

— Sd —

(S. K. Mohapatra)  
Member (T)

— Sd —

(Ina Malhotra)  
Member (J)